


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 21 & 28 of 2018 in & IA No. 213 of 2017 in CP(IB) No.227/9/HDB/2017 & CP(IB) No.227/9 HDB/2017
NAME OF THE COMPANY	SEW Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Gati Infrastructure Pvt Ltd
NAME OF THE RESPONDENT(S)	SEW & Prasad
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Adv.	9959357722	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandyopadhyay w/ SRI RAM	Adv.		


**ORDER**

Counsel operational creditor is present. Counsel for operational Creditor is present. adjournment denied

Both counsels requested for adjournment.

Case ordered to be listed on 24.07.2018 finally.

No adjournment will be given.

  
Member(Judl)